

Fake Allotment Slips Issued by DDA

3196. SHRI M. RAMGOPAL REDDY :
SHRI RAM VILAS :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether he is aware of the allegation that fake allotment slips were issued by DDA ;

(b) whether any enquiry has been made ;

(c) if so, the outcome of the inquiry report ; and

(d) action taken or proposed to be taken in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes. There were some such allegations.

(b) to (d). The case is being investigated by the Anti-Corruption Branch of Delhi Administration.

Survey Undertaken by AFPRO to Promote Agricultural Activity in Some Villages of U.P.

3197. SHRI GHULAM MOHAMMAD KHAN : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether a voluntary development agency AFPRO had undertaken survey in some villages of Uttar Pradesh to promote agricultural activity ;

(b) if so, the areas selected for survey ;

(c) whether proposal in this connection was submitted to the Swiss Development Corporation of financial aid ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT

(SHRIMATI MOHSINA KIDWAI) : (a) to (d). Presumably, the Question refers to the AFPRO's project, "Live with the Floods", being aided by the Swiss Development Corporation directly, and not through the Ministry of Rural Development. Some information on the project, as supplied by the AFPRO, is given in the statement attached.

Statement

As per information given by AFPRO

AFPRO selected five villages viz. Jamauli Khurd, Jamauli Bujurg, Thathour, Gajari and Chatur Bhanduari of Bansgaon Block in Ambi Kachaar of Gorakhpur district U.P. for survey. The project is named "Live with the floods".

A tract of 350 ha. covering five villages (total population approximately 10,000) has been identified for agricultural development through a rational utilisation of the phenomenon of flooding.

The project has two technical components. The first component comprises of the construction of an intermediate drainage system which expedites the vacation of farmers' fields by flood waters. The second component relates to the appropriate storage and utilisation of underground water for irrigating the rabi and summer crops through installation of shallow bores.

As per project description, the total financial support from Swiss Development Corporation is Rs. 6.07 lakhs over a period of two years. The money was sanctioned in 1982 but actual implementation is reported to have begun in 1983.

Payment of Interest on Deposits to Housing Cooperative Societies

3198. SHRI MADHAVRAO SCINDIA : Will the Minister of WORKS AND HOUSING be pleased to refer to the statement made by him in reply to a Calling Attention Motion on April 2, 1984 and state :

(a) whether Government have since taken a decision in regard to payment of interest on deposits to housing cooperatives

in Delhi for the period until the land is allotted to such societies without encumbrances ; and

(b) if so, Government's decision in the matter ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN) : (a) No.

(b) Question does not arise.

Construction of Flats

3200. SHRI SURAJ BHAN : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Un-starred Question No. 3582 on 19 March, 1984 regarding construction of flats and state :

(a) the State-wise number of houses/flats/tenements for different income groups constructed by various Government Corporations and Government organised/aided agencies ;

(b) the number actually been allotted ;

(a) the number out of them reserved for Scheduled Castes and Scheduled Tribes also for the disabled ; and

(d) the amount of aid given for this purpose ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Reconsideration of Procedure etc. for Housing Loans to States by HUDCO and LIC

3201. SHRI AMARSINH RATHAWA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the present standard and procedure laid down by the public sector HUDCO and LIC for providing housing loans to States ;

(b) whether the State Housing Ministers have demanded in the meeting of the Central Council for local Government and urban development, reconsideration of the present procedure of providing loans by the HUDCO and LIC ;

(c) if so, the action taken by the Centre in this regard ;

(d) whether some States have put forward their plan for rural houses for weaker section also ; if so, the details thereof ; and

(e) the steps being taken in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN) : (a) HUDCO provides loan assistance to various agencies like Housing Boards, Development Authorities, Improvement Trusts, Local Bodies etc. for Urban Housing (including core and skeletal Housing), Plotted Development, Sites and Services Rural Housing, Squatter Settlement Upgradation Scheme on Public Lands, Urban Development, Staff Housing, Cooperative Housing etc. at various rate of interest.

LIC/GIC loans are allocated to State Governments for implementing various social housing schemes on year to year basis. These loans form part of plan allocation of each State Government as approved by Planning Commission.

(b) and (c). The Central Council for Local Government and Urban Development, at its 21st Meeting held in July, 1984 in New Delhi has recommended a review of the financing norms of HUDCO. The Government is taking further follow-up action in this regard.

(d) and (e). Housing is a State subject and housing projects are formulated and implemented by the State Governments/